

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/5(CHE)/2022  
**NAME OF THE PETITIONER(S)** : R Josephin Lily  
**NAME OF THE RESPONDENTS** : M/s Global Best Foundries Pvt Ltd & 2 Ors  
**UNDER SECTION** : Sec 59, 241- 242 of CA, 2013

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Sivaraman and the Respondent is represented by the Ld. Counsel Ms. S. Manjula Devi through video conferencing mode.

Respondent was earlier represented by the Ld. Counsel Mr. R. Vidya Shankar after change of Vakalath new Counsel Ms. Manjula Devi seeks some time to get proper instructions to argue the matter.

At request, list the matter on **10.05.2023** for further hearing.

  
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**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

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**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**